

**HIGH COURT OF SIKKIM**  
Record of proceedings

**I.A. No.01/2024**

**IN**  
**RFA No. 49/2024 (Filing No.)**

SHRI DEVI PRASAD SHARMA .... APPLICANT

VERSUS

STATE OF SIKKIM & ORS. .... RESPONDENTS

Date: 17.05.2024

CORAM

**HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.**

For Applicant : Mr. N. Rai, Senior Advocate.  
Mr. Pradeep Tamang, Advocate.

For Respondent : Mr. Sujan Sunwar, Assistant Government  
Nos. 1 to 5. Advocate.

For Respondent : None.  
Nos. 6 to 8.

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1. Heard Mr. N. Rai, learned Senior Counsel for the applicant. Issue notice upon the respondents, subject to filing of requisites within three days. Mr. Sujan Sunwar, learned Assistant Government Advocate for the respondent nos. 1 to 5 appears on advance notice, accepts notice and waives formal notice thereof.
2. The respondents may file their response to I.A. No. 01 of 2024 within two weeks, if they, so desire.
3. List on 11.07.2024.

**Judge**